

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:1670
ANSWERED ON:05.03.2015
MERCHANT VESSELS
Pala Shri Vincent H

Will the Minister of SHIPPING be pleased to state:

- (a) the number and name of registered government/private vessels in the country along with the revenue earned during the last three years;
- (b) the details of laws/rules/regulations for registering of vessels;
- (c) whether any difficulty has been reported in the registration of the vessels; and
- (d) if so, the details thereof along with the measures taken to simplify the procedure?

Answer

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON. RADHAKRISHNAN)

(a) A total of 31 government and 171 private vessels have been registered in the last three years (upto 31.1.2015) as per details attached as Annexure-I.

The total revenue collected for registration of aforesaid vessels in the last three years (upto 31.1.2015) is Rs.15, 35, 085. The year-wise breakup of which is as follows:

Financial Year Revenue earned

2012-2013 Rs. 7,18,461
2013-2014 Rs. 5,39,728
2014-2015 Rs. 2,76,896
(upto Jan 15)

(b) Indian ships are registered under Section 22 of the Merchant Shipping Act, 1958 (as amended) and the Merchant Shipping (Registration of Indian Ships) Rules 1960.

(c)&(d):No, Madam. A simplified online facility is available for filing ship registration application and if the documents are in order, the ship registration application is disposed off within 2 working days.